Annexure - 8

Name of the corporate debtor: Kapasi Infracon LLP;

Date of commencement of CIRP: 04/09/2023; List of creditors as on 22/11/2023;

List of operational creditors (other than Workmen and Employee and Government Dues)

S . N o	Name of credito r		of claim eived	Details of claim admitted					Amount of continge -nt claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verificati on	Re mar ks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by the guarante e	Whether related party?	% of voting share in CoC					
1	Gannon Dunkerle y & Co. Ltd.	22/09/ 2023	9,38,36,0 71	9,38,36,0	Sub-Contract Agreements	NIL	No	NA				•	V -
2	Chetna Thakur	24/09/	45,95,96 8.87	0	Supply of Equipment's	NIL	No	NA			•	45,95,968.8 7	•
3	Mekong Engineeri ng & Infrastru cture Pvt. Ltd.	24/09/ 2023	1,51,54,5 19.00	0	Construction of Civil Structure	NIL	No	NA	-			1,51,54,519	
4	Piyush Anand	24/09/ 2023	19,02,75 0.00	0	Site Preparation Services	NIL	No	NA	-		-	19,02,750.0	-

